

SUPREME COURT OF INDIA
ADMN. MATERIALS (P&S)

BY SPEED POST

F. No.23/Roti Maker/15/SCI(AM)

Dated: 27.05.2015

LAST DATE OF TENDER : 12.06.2015

PRE-BID MEETING : 08.06.2015

NOTICE INVITING TENDER FOR SUPPLY OF AUTOMATIC ROTI MAKER

Sealed tenders are invited on performa attached herewith (Annexure A) for supply of 01 number **Automatic Roti Maker (Electrical)** of good and reputed brand/make having capacity of preparing **1000 chapatis in an hour** for use in the Registry with the following specifications.

Capacity	:	1000 chapathi per hour
Size required	:	Upto 4.5 ft. (length), 3 to 3.5 ft.(Width) & 5 to 5.5 ft. (height)
Weight of chapati	:	25 to 50 grams
Chapati size	:	upto 8 inches with light brown colour
Chapati thickness	:	1.5 mm to 2.5 mm
Appearance	:	Soft and puffed layer
Body of Machine	:	All part (like conveyor, Butter Applicator rollers are made of food grade material like Stainless steel belt and stainless steel trays.

Any enquiry regarding aforesaid matter can be made from Branch Officer, Admin Materials(P&S) Room No. E-6, East Wing(Tel No. 23388745, 23111403, 23112257) on any working day other than Saturday between 10.00 A.M. to 4.00 P.M.

A. TENDER

1. Two separate sealed envelopes should be used for submitting **(i) Tender document and (ii) Earnest Money superscribing (a) Tender for supply of Automatic Roti Maker. (b) Earnest Money for supply of Automatic Roti Maker.**
2. The tender may be sent either through post or may be delivered at Reception No. 37. If tender is sent through Messenger, an authority letter from the tenderer with proof of identity may also be given to the Messenger so that he could show the same along with his own identity proof to the Reception Officer at the time of opening of tender.

B. TERMS AND CONDITIONS OF TENDER

3. The tenderers are required to quote their lowest rates for above mentioned Automatic Roti Maker with necessary details and specifications for the same, Warranty/Guarantee, delivery period, discount and percentage of Sales Tax, if any, applicability of 'D' Form of Sales Tax etc. The tenderers should also mention if they are ready to provide extended warranty/guarantee or annual comprehensive maintainance after expiry of the period of warranty. If any item is excluded from AMC it must be specifically mentioned of all the required item as per Annexure 'A'. If the said items are registered under DGS&D rate contract, the rates for the same may also be mentioned.
4. For seeking any clarification regarding the tender, a **pre-bid meeting** with the interested firms will be held in the Supreme Court Premises on **8th June 2015 at 02.30 pm.**
5. The rates should be valid for a minimum period of 90 days from the date of opening of tender.
6. Hypothetical or conditional tenders will not be entertained. Tender once submitted shall not be allowed to be withdrawn and altered. If the tender is withdrawn and altered by the concerned party at any time after it is submitted, appropriate action may be taken as deemed fit by the Registry.
7. The Registry will deal with the tenderer directly and no middle-men/agents/ commission agents etc. should be asked by the tenderers to represent their cause and they will not be entertained by the Registry.
8. Over-writing/over-typing or erasing of the figures are not allowed and shall render the tender invalid.
9. The Registry, in its discretion, reserves the right to reject or accept any or all the tenders, partly or completely, at any time without assigning any reason therefore.
10. The tenderers are required to send their tender along with a Demand Draft of Rs.7,500/- (Rupees Seven Thousand and Five Thousand Only) drawn in favour of "The Registrar, Supreme Court of India" as Earnest Money, which will be returned to the unsuccessful tenderer by Speed Post/Registered Post at their risk on their written request. Name of the firm, telephone number and name of the item may be written on the reverse side of the Demand Draft.
11. The supply of Automatic Roti Maker will be inspected by an Inspection Committee of Senior Officers of the Registry and in case the supply is not

found in conformity with the approved specifications the same will be liable to be rejected and will have to be replaced with new one exactly commensurate with the approved specifications at the cost of tenderer. The supply will have to be made on bill basis and the payment will be made after satisfactory acceptance of the product.

C. TERMS AND CONDITIONS FOR SUCCESSFUL TENDERER

12. The successful tenderer shall have to deposit the Security amount of 5% of the total amount of purchase order within one week from the date of placing order after adjusting the amount deposited as Earnest Money. The Security deposit will be refunded after 2 months from the date of payment of bills.

D. PENALTIES

13. The item is required to be provided within one week on receipt of the Purchase Order and in case supply is not received within the stipulated time and the Registry is forced to make purchase to meet the urgent demand, the earnest money of the tenderer will have to be forfeited.

E. INVITATION OF TENDER

Interested parties may send their tenders in two sealed envelopes containing **(i) Tender document and (ii) Earnest Money subscribing (a) TENDER FOR SUPPLY OF AUTOMATIC ROTI MAKER (b) EARNEST MONEY** addressed by name to the undersigned, so as to reach on or before **12th June, 2015 upto 3:00 PM which may be opened at 3:30 PM** on the same day in the Registry in presence of such of the tenderers or their authorized representative who may wish to remain present. The tenders received after due date and/or time without Earnest Money will not be entertained. In the first instance envelopes containing Earnest Money will be opened, then the envelopes containing Tender Document will be opened at the place, date and time to be notified, to the tenderers, in due course.

(RAKESH SHARMA)
DEPUTY REGISTRAR (AM)
.05.2015

Encl : Performa (Annexure 'A')

**SUPREME COURT OF INDIA
(ADMN. MATERIALS BRANCH)**

(To be filled by the Tenderers with reference to Notice Inviting Tender for supply of Automatic Roti Maker.

- 1 Name of the tenderer with address :
- 2 Name of the contact person with
Mobile (Telephone No)
- 3 Traders Identification No(s) :
- 4 E mail ID/ Fax No. :
- 5 Name of the brand/make of the product :
- 6 (a) Rate of machine :
(b) Whether VAT/Tax included or not :
- 7 Whether DGS&D approved rate
contract, if yes, then DGS&D rate :
- 8 Guarantee/Warranty period :
- 9 AMC Charges per year(after expiry of
Guarantee/Warranty period) :
- 10 Rates of parts not included in AMC, if any :
- 11 FOR Supreme Court Registry :

Signature with date and rubber
stamp of the tenderer.

SPECIFICATIONS FOR SUPPLY OF ONE NUMBER OF FULLY AUTOMATIC
CHAPATI MAKER

Capacity	:	1000 chapathi per hour
Size	:	Maximum 6 – 7 ft length
Weight of chapati	:	25 to 50 grams
Chapati size	:	upto 8 inches with light brown colour
Chapati thickness	:	1.5 mm to 2.5 mm
Appearance	:	Soft and puffed layer
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